

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:756  
ANSWERED ON:12.07.2004  
FRAUD BY GODREJ  
Singh Shri Prabhunath

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether Godrej Boyce Company Limited has fleeced the residents of R.K. Puram, New Delhi recently by collecting money for the maintenance of Godrej brand refrigerator but failing to provide the promised services;
- (b) if so, whether there is any proposal to inquire into the matter and taking appropriate action against the company; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN )

(a) to (c): Govt. is not aware of this fact. However, aggrieved consumers may seek redressal at appropriate consumer courts, including consumer forum functioning in various areas across the country for any kind of un-fair trade practices/deficiencies in providing services by the manufacturers, traders/service providers.